NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH: GUWAHATI

CONTEMPT PETITION NO.01 OF 2018

INI

CP No.25/241/242/GB/2017

Under Section: 425 of the Companies Act, 2013

In the matter of:

Mukesh Goel

... Petitioners

-versus-

Goel Entrade Pvt. Ltd. & Ors.

... Contemnors

Order delivered on 08-02-2018

Coram:

PRESENT

HON'BLE MR. JUSTICE P.K. SAIKIA, MEMBER (JUDICIAL)

For the Petitioners

None

For the Respondents

None

ORDER

None appeared before this Bench today at the time of hearing today.

2. List the matter on 21st February, 2018.

Member (Judicial)

National Company Law Tribunal

Guwahati Bench: Guwahati.

Dated, Guwahati the 08th February, 2018 Deka/08-02-2018

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